

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 357(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

NAME OF THE COMPANY: M/s. Integrated Laminators Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Chandradip Bharati, Advocate for the Petitioner
Mr. Manish Raj, CP for ROC Delhi
Ms. Lakshmi Gurung, Standing Counsel for Income Tax Dept.

ORDER

Reserved for Clarification/Orders.

-S-d-1

(Deepa Krishan)
Member (T)

Ina Malhotra
(Ina Malhotra)
Member (J)